

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application No. 1485 of 2020

(Crime No.2879/2019 of Kayamkulam Police Station)

PETITIONER/ ACCUSED NO:1

Shibu, aged 24 years, S/o. Abdul Salam,
Thazhcha Vadakkethil, Njakkanal.P.O,
Krishnapuram, Alappuzha.

By Adv.Sasith Panicker

RESPONDENTS:

1. State of Kerala, Represented by the
Public Prosecutor, High Court of Kerala,
Ernakulam. Pin:682030

2. The Sub Inspector of Police, Kayamkulam Police Station Pin: 690572

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE
SAME PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA No. 1485 of 2020

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Dated this the 17th day of April, 2020.

ORDER

This bail application is adjourned to 30.4.2020 for further hearing.

**C.S.DIAS
JUDGE**

sks/17.4.2020